

LOK SABHA UNSTARRED QUESTION NO. 204
TO BE ANSWERED ON MONDAY, FEBRUARY 3, 2020/MAGHA 14, 1941 (SAKA)
CYBER SECURITY IN SECURITIES MARKET

QUESTION

204: SHANMUGA SUNDARAM K.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Securities and Exchange Board of India (SEBI) is having any proposal to protect and safeguard the interests of the security markets from cyber attack/threats;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has received any report from the security markets or from SEBI regarding any cyber attack on their database; and
- (d) if so, the details of the cyber attack during the past three years and the current year?;

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG THAKUR)

(a) and (b):

- Securities and Exchange Board of India (SEBI) has institutionalized a three-tier structure in securities market to monitor cyber security related events and take actions as deemed necessary.
- SEBI has mandated Comprehensive review of cyber security at Stock Exchanges, Clearing Corporations and Depositories to be carried out twice in a year.
- SEBI has mandated all Market Infrastructure Institutions (MIIs), i.e., Stock Exchanges, Clearing Corporations and Depositories to have a Cyber Security Operation Center (C-SOC) that would be a 24x7x365 set-up manned by dedicated security analysts to detect, analyze, respond, report, and prevent cyber security incidents.

(c) and (d): SEBI has not furnished any report to Ministry regarding any cyber-attack on security markets during the last 3 years.